

GOVERNMENT OF PUDUCHERRY
LAW DEPARTMENT

No.5234/LD/2022

Puducherry, the 22nd November 2022

CIRCULAR

Sub: Filling up of one vacant post of Assistant Public Prosecutor in the Directorate of Prosecution, Law Department, Puducherry, by Deputation/Absorption basis – Reg.

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It is proposed to fill up one post of **Assistant Public Prosecutor** (Non-Ministerial – Gazetted – Group ‘B’) in the Pay Matrix Level - 6 (₹35400-₹1,12,400) in the Directorate of Prosecution, Law Department, Puducherry by Deputation/Absorption basis from the Officers of the Central Government or State Government or Union Territories or Autonomous or Statutory Organisation or Public Sector Undertakings or University or Recognised Research Institution:

- (a) (i) *Holding analogous posts on regular basis in the Parent cadre/Department; or*
(ii) *With 6 years’ service rendered after appointment to the post on a regular basis in Level-5 of the Pay Matrix or equivalent in the Parent cadre or Department; and*
- (b) *Possessing the educational qualifications and experience as prescribed below:*

Essential:

Qualification: *Degree in Law from a recognised University*

Experience: *Three years experience at the Bar or equivalent experience in any Legal Department or Organisation preferably on the criminal side.*

Note 1: Period of Deputation (ISTC) including the period of Deputation (ISTC) in another ex-cadre Post held immediately preceding this appointment in the same or some other organization/Department of the Central Government shall ordinarily not to exceed three years. The maximum age limit for appointment by Deputation (ISTC) shall be not exceeding 56 years as on the closing date of receipt of applications.

Note 2: Only Officers of Central Government/State Governments/ Union Territories shall be eligible to be considered for appointment on absorption basis.

The other terms and conditions of appointment will be governed by the instructions contained in the Government of India, Ministry of Personnel, Public Grievances and Pensions, Department of Personnel and Training O.M.No.2/8/97-Estt (Pay-III), dated 11th March, 1998, as amended from time to time.

Applications in the format of the enclosed proforma from suitable and willing Officers who could be spared in the event of their selection and who possess the requisite qualifications and experience may kindly be forwarded through proper channel to the Secretary to Government, Law Department, Chief Secretariat, Puducherry, together with their up-to-date Confidential Reports for the last 5 years, immediately and in any case **not later than 15.12.2022**.

Applications received after the last date or without the Confidential Reports or otherwise found incomplete will not be considered. While forwarding the applications, it may be verified and certified that the particulars furnished by the Officer are correct and that no disciplinary case is pending or contemplated against the Officer. An Integrity Certificate may also be furnished in respect of the Officer.

//BY ORDER//


(N. MURUGAVEL)
UNDER SECRETARY (LAW)

Encl.: As above.

Copy to:

1. Chief Secretaries to the State/UT Governments.
(through e-mail) - with a request to arrange for wide circulation.

PROFORMA

**APPLICATION FOR THE POST OF ASSISTANT PUBLIC PROSECUTOR
IN THE DIRECTORATE OF PROSECUTION, LAW DEPARTMENT**

PHOTO

To be attested
by a Gazetted
Officer

1. Name (In Block Letters) :
2. Father's/Guardian's Name :
3. Address :
4. Date of Birth and age :
5. Marital status :
6. Nationality/Residence :
7. Educational & other qualifications:
8. Designation of Post held with :
date of posting, scale of pay,
present pay and nature of duties
9. Whether fulfills essential :
qualifications and experience
prescribed for the post
10. Any other information :

Signature of the Candidate

Place:

Date:

***Copy of the Certificates to be enclosed duly attested by a Gazetted Officer**